

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi – 110 011.

Policy Circular No. 65(RE-08)/2004-2009

Dated 26th February, 2009

To
All Licensing Authorities;
All Commissioners of Customs;

Sub : Guidelines for import of Rough Marble Blocks and Slabs for the year 2008-09.

Attention is invited to Policy Circular No.13(RE-08)/2004-2009 dated 30.6.2008 on the subject mentioned above. Representations have been received from trade and industry, who have been granted licences for import of rough marble blocks/slabs for the year 2008-09 under the aforementioned Policy Circular. The representations state that on account of Parliamentary elections, the new Policy for import of rough marble blocks/slabs for the year 2009-10 is likely to be delayed. This delay is likely to cause disruption in their business. They have further requested that they may be allowed to import a quantity equivalent to 25% of the licences granted to them for the year 2008-09, so that their business needs of the first three months of the next financial year are met.

2. The representations have been examined and with the approval of competent authority, it is informed that the request of the Association has been agreed.

3. Accordingly, all licence holders of rough marble blocks/slabs, issued to them under the provisions of Policy Circular No.13 (RE-08)/2004-2009 dated 30.6.2008, may apply to the concerned R.A. of DGFT for enhancing the quantity in their licence by upto 25% of the quantity granted to them in the year 2008-09. The import of enhanced quantity shall be subject to all the conditions applicable on import of rough marble blocks/slabs indicated in relevant Circular. It is also informed that the utilization of the additional quantity and actual import may only be made after 1.4.2009. An endorsement to this effect shall be made on the licence by the R.A. concerned.

4. This issues with the approval of Competent Authority.

Sd/-
(O. P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. 01/89/180/Misc-06/AM 08/ PC-I A)